

LOK SABHA
UNSTARRED QUESTION NO. 111
TO BE ANSWERED ON 18th November, 2019

Exploration and Production under HELP

111. SHRI PINAKI MISRA:

पेट्रो लयम व प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there has been any progress in exploration and production under the Hydrocarbon Exploration and Licensing Policy (HELP) regime;
- (b) if so, the details thereof in terms of licenses granted;
- (c) whether there has been sufficient uptake of the Open Acreage regime by the industry;
- (d) if so, the details thereof in terms of exploration blocks selected; and
- (e) the gains accrued to the Government through the 'Revenue Sharing Model' under the HELP regime?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) to (d) Under the Hydrocarbon Exploration and Licensing Policy (HELP)/Open Acreage Licensing Policy (OALP) regime, three bidding rounds have been finalized in which 87 exploration blocks have been awarded covering an area of approx. 118,282 sq. km. OALP Bid Round IV has also been launched in August 2019 under which 7 blocks have been offered covering an area of 18500 sq. km. Central Government has already granted Petroleum Exploration Licenses (PELs) for all the offshore blocks and also recommended to all the concerned State Governments to grant PELs for all onland blocks allocated under Hydrocarbon Exploration and Licensing Policy (HELP) regime.

(e) Revenue will be shared with the Government after commercial production has commenced in the blocks.
